(b) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) At present, there is no proposal for increase in assistance under area expansion program in National Horticulture Mission under Mission for Integrated Development of Horticulture as no such proposal has been received in the department.

PPP for setting up of cold storages

- 653. SARDAR BALWINDER SINGH BHUNDER: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- whether Government is considering to promote Public-Private Partnership (PPP) for setting up of cold storages in the country, if so, the details thereof; and
- (b) the steps taken by Government to increase the cold storage infrastructure across the country along with the amount allocated, sanctioned and disbursed to various States, especially in Punjab, during the last three years and current year, Statewise?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) At present, there is no proposal with the Government to promote Public-Private Partnership (PPP) for setting up of cold storages in the country. However, Department of Agriculture, Cooperation and Farmers Welfare is implementing Mission for Integrated Development of Horticulture (MIDH) for holistic development of Horticulture in the country, which includes assistance for development of Post Harvest Management (PHM). Post Harvest Management component includes, inter-alia, setting up of cold storages.

The component is demand/entrepreneur-driven from among entrepreneurs, private companies, cooperatives, farmers groups etc. through commercial ventures for which assistance at the rate of 35% of admissible project cost in general areas and 50% in hilly and scheduled areas is available as credit linked back ended subsidy through respective State Horticulture Missions.

The State-wise funds allocated and released to various States including Punjab for development of horticulture including setting up of cold storages during last three years and current year under MIDH is given in Statement-I (*See* below).

Further, National Horticulture Board (NHB) is implementing a scheme namely "Capital Investment Subsidy for Construction/Expansion/Modernization of Cold Storages and Storages for Horticulture Products". Under the scheme, credit linked back-ended subsidy at the rate of 35% of the capital cost of the project in general areas and 50% in case of North East, Hilly States and Scheduled areas for construction/expansion/modernization of cold storage and CA storage is available. In case of North East Region, the units with capacity above 1000 MT are also eligible. The Scheme is demand/entrepreneur-driven.

The details of State-wise funds sanctioned and released for development of cold storages under NHB during last three years and current year are given in Statement-II (*See* below).

Ministry of Food Processing Industries is also implementing the Scheme for Integrated Cold Chain and Value Addition Infrastructure as one of the components of Pradhan Mantri Kisan Sampada Yojana with the objective of arresting post-harvest losses of horticulture and non-horticulture produce and providing remunerative price to farmers for their produce. Under the scheme, Ministry provides financial assistance in the form of grant-in-aid at the rate of 35% for genera] areas including Punjab and 50% for North East States, Himalayan States, ITDP areas and Islands for storage and transport infrastructure and at the rate of 50% and 75% respectively for value addition and processing infrastructure subject to a maximum grant-in-aid of ₹10 crore per project for setting up of integrated cold chain projects including irradiation facility without any break from the farm gate to the consumer.

The scheme is primarily private sector driven and proposals under this scheme are invited through Expression of Interest (EOI). No state-wise allocations of funds is made under the scheme. However, the funds are released directly to the promoters of the approved cold chain projects. The state-wise details of cold chain projects being implemented under the scheme along with the Grants-in-aid approved and released during the last three years and current year including Punjab is given in Statement-III.

Statement-I

Details of State-wise funds allocated and released to various States for development of horticulture including setting up of cold storages during last three years (2016-17 to 2018-19) and current year (as on 14.11.2019) under MIDH

(₹ in crore)

Sl. No. State		Allocation (GOI)	Release of Funds (GoI)
1.	Andhra Pradesh	376.06	293.03
2.	Arunachal Pradesh	116.60	32.50
3.	Assam	224.00	138.74
4.	Bihar	97.62	65.96
5	Chhattisgarh	404.46	266.95
6.	Goa	12.54	8.53
7.	Gujarat	416.78	312.94
8.	Haryana	361.68	253.55
9.	Himachal Pradesh	146.50	102.57
10.	Jammu and Kashmir	194.50	382.59
11.	Jharkhand	148.36	64.63
12.	Karnataka	405.94	303.58
13.	Kerala	171.84	112.53
14.	Madhya Pradesh	167.70	111.38
15.	Maharashtra	513.94	296.52
16.	Manipur	138.00	73.00
17.	Meghalaya	135.00	55.11
18.	Mizoram	133.00	112.58
19.	Nagaland	137.00	85.84
20.	Odisha	277.82	131.55

Sl.No.	State	Allocatioo (GOT)	Release of Funds (GoI)
21.	Punjab	221.72	90.50
22.	Rajasthan	302.78	178.13
23.	Sikkim	111.00	89.96
24.	Tamil Nadu	326.06	286.41
25.	Telangana	121.80	58.14
26.	Tripura	154.00	55.50
27.	Uttar Pradesh	208.54	180.04
28.	Uttarakhand	172.31	135.19
29.	West Bengal	137.82	33.00
30.	Andaman and Nicobar Islands	8.00	0.00
31.	Puducherry	8.00	4.99
32.	Dadra and Nagar Haveli	2.00	0.00
33.	Daman and Diu	4.50	0.50
34.	Delhi	2.00	0.25
35.	Lakshadweep	3,20	0.00
	Total	6363.07	4316.69

Note:- expenditure reported includes unspent balance of previous financial year and provisional.

During 2016-17, an amount of ₹ 1949.73 lakh as Central share was released by DAC&FW, GOI on 31.01.2017 towards committed liabilities for projects sanctioned under Food Processing component of HMNEH

During 2016-17, an amount of ₹ 47.89 crore released for Prime Minister's Development Package 2015 for Jammu and Kashmir.

During 2017-18, an amount of $\stackrel{?}{\underset{?}{?}}$ 75.00 crore and during 2018-19, an amount of $\stackrel{?}{\underset{?}{?}}$ 75.00 crore relased for Prime Minister's Development Package 2015 for Jammu and Kashmir.

During 2017-18, an additional amount of $\stackrel{?}{\underset{?}{\sim}}$ 10.14 crore has been released to Himachal Pradesh to clear the pending liability.

During 2018-19. an additional amount of $\ref{totaleq}$ 56.03 crore has been released to mitigate the floods in Kerala

During 2018-19, an additional amount of \ref{thm} 50.00 crore has been released to mitigate Gaja Cyclone in Tamil Nadu.

Statement-II

The details of State-wise funds sanctioned and released by NHB under its scheme for development of cold storages during last three years (2016-17 to 2018-19) and current year (as on 31.10.2019)

Sl. No. Name of the State		Amount Sanctioned and Released (₹ in crore)
1.	Andhra Pradesh	11.39
2.	Assam	9.27
3.	Bihar	5.26
4.	Gujarat	6.66
5.	Haryana	1.80
6.	Himachal Pradesh	8.98
7.	Jammu and Kashmir	10.12
8.	Karnataka	18.44
9.	Kerala	0.46
10.	Madhya Pradesh	11.73
11.	Maharashtra	3.44
12.	Odisha	2.14
13.	Punjab	32.08
14.	Rajasthan	9.12
15.	Tamil Nadu	6.33
16.	Telangana	7.21
17.	Uttar Pradesh	75,44
18.	Uttarakhand	0.30
	TOTAL	220.18

Statement-III

State-wise details of Grants-in-aid approved/released for cold chain projects by MoFPI during the last three years (2016-17 to 2018-19) and current year (as on 31.10.2019)

(₹ in crore)

Sl. N	o Project	Grants-in-aid Approved	Grants-in-aid Released
1	2	3	4
1.	Andhra Pradesh	160.02	30.68
2.	Andaman and Nicobar Islands	2.45	2.00
3.	Arunachal Pradesh	8.11	5.28
4.	Assam	10.00	0.00
5.	Bihar	27.58	4.92
6.	Chhattisgarh	9.75	0.00
7.	Gujarat	93.61	61.29
8.	Haryana	46.54	20.26
9.	Himachal Pradesh	68.61	10.00
10.	Jammu and Kashmir	9.39	5.11
11.	Karnataka	83.53	27.70
12.	Kerala	52.48	4.32
13.	Madhya Pradesh	32.09	1.91
14.	Maharashtra	279.87	118.76
15.	Nagaland	17.77	5.28
16.	Odisha	34.79	10.00
17.	Punjab	43.40	22.45
18.	Rajasthan	47.59	27.11
19.	Tamil Nadu	115.66	26.56

134	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2	3	4
20.	Telangana	66.83	10.80
21.	Uttar Pradesh	111.74	61.47
22.	Uttarakhand	94.01	31.96
23.	West Bengal	41.68	10.77
	Total	1457.50	498.63

Assistance to farmers of Kerala affected by rains and floods

- 654. SHRI ABDUL WAHAB: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:.
- (a) the details of the facilities/benefits provided by the Central Government for small and marginal farmers including others affected by the havoc caused due to rains and floods in the State of Kerala;
- (b) whether Central Government has received any report of the damages in the affected areas of Kerala; and
 - (c) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) Information on facilities/benefits provided to rains and flood affected small and marginal farmers etc. by various Ministries/Departments of Central Government is not maintained centrally, since the execution of such facilities/relief activities on the ground is the responsibility of the concerned State Government. However, financial assistance is provided to the State Governments through State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF), as per established procedure of providing relief to the farmers whose crops are damaged due to the natural calamities. The Guidelines on Constitution and Administration of the SDRF/NDRF and the items and norms are available at Ministry of Home Affairs' website: www.ndmindia.nic.in.

(b) and (c) As per the Memorandum submitted by the State Government of Kerala for seeking assistance from the NDRF in respect of floods/landslide during South West Monsoon, 2019, a total of 0.31 lakh hectare agriculture area has been damaged.